

financial resources to provide money to the States for the improvement of rural water supply schemes in the areas having permanent disadvantages;

(b) the total amount required for the purpose; and

(c) whether about 27,000 problem villages will be covered by the end of the Fourth Five Year Plan?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KIS KU.) :

(a) Water Supply Schemes to the extent of Rs. 20 crores are being sanctioned during 1972-73 under the Central Scheme for accelerated rural water supply programme to States and Union Territories for making assured and safe source of drinking water in villages broadly under the following categories:—

(i) Villages which do not have an assured source of drinking water within a reasonable distance (say one mile).

(ii) Villages which need protection or treatment of their existing sources of water supply if they lie in areas which are cholera endemic or guineaworm infested or have other reasons such as presence of flourides, salinity or iron in excessive quantities, and

(iii) Villages which have inadequate arrangements of supply of drinking water for weaker sections of society such as the tribals, Harijans etc.

Under this scheme cent per cent financial assistance would be given to the States and Union Territories for meeting expenditure on schemes taken up for implementation under this programme.

(b) At the end of the Fourth Plan, 1,24,645 villages in disadvantaged areas will need to be provided drinking water facilities according to available estimates. According to broad estimates an expenditure of Rs. 670 crores would be required.

(c) Yes. It is expected that by the end of Fourth Plan, 28,830 villages in disadvantaged areas would be covered with drinking water facilities.

Conference of state health secretaries

120. SHRI PURSHOTTAM KAKODKAR :

SHRI P. GANGADEB:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether there was a Conference of State Health Secretaries in New Delhi on the 6th June, 1972;

(b) whether the Conference recommended for mass vasectomy and extent to which mass vasectomy helped family planning; and

(c) the other subjects discussed at the Conference?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (PROF. D.P. CHATTOPADHYAYA): (a) Yes, a Conference of State Health Secretaries, Administrative Medical Officers, State Family Planning Officers and Mass Education and Media Officers was held from 6th to 8th June, 1972.

(b) Yes. The number of sterilisation operation increased from 1.32 million cases in 1970-71 to 2.16 million cases in 1971-72. Out of the latter, 0.756 million cases were done in the Mass Camps organised on an experimental basis in some States during 1971-72.

(c) The following other subjects were discussed at the Conference:—

(i) Steps needed for bridging the gap between awareness and acceptance of the Family Planning Programme.

(ii) Greater involvement of voluntary organisations in the Family Planning Programme.

(iii) Measures to improve the work of Primary Health Centres, etc.

(iv) Measures for improving the working of the Schemes of Intensive Districts and Selected Areas Programme.

(v) Revival and Strengthening of IUCD Programme.

(vi) Post Partum Programme.

(vii) Maternity and Child Health Programme.

(viii) Training of programme personnel.

Reform in Examination System

121. SHRI MANORANJAN HAZRA:
SHRIMATI BIBHA GHOSH
GOSWAMI:

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether Government's attention has been drawn to the recommendations a made by the All-India Federation of University and College Teachers Organisation regarding reforms in the examination system at their all India Conference held at Jabalpur in May 1972; and

(b) if so, the reaction of Government thereon?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF S. NURUL HASAN): (a) Yes, Sir.

(b) The question of reforming the present system of examination has been considered by several committees of the University Grants Commission, by a Seminar on Examinations in Higher Education organised by the Inter-University Board of India and Ceylon in January 1971, by a Committee of Examinations appointed by the Central Advisory Board of Education and by the Binational Conference on Physics, Chemistry and Biological Sciences convened by University Grants Commission, National Council for Science Education, U.S. National Science Foundation and U.S.A.I.D. The Government is working out proposals in consultation with the University teachers to modify the examination system in the light of the recommendations made by these committees/Seminars/

Conference. The University Grants Commission has recently set up a panel jointly with the Inter-University Board of India and Ceylon to consider the problem of use of unfair means in the examinations in all its relevant aspects.

Proposal to set up a Ship Building yard at Haldia

122. SHRI INDRAJIT GUPTA :
SHRI SAMAR GUHA :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether no final decision has yet been taken regarding the proposal to set up a ship building yard at Haldia; and

(b) if so, the reasons for the delay in taking a final decision on the subject?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) and (b): No final decision regarding the setting up of a shipyard at Haldia has been taken as the Working Group constituted by the Government to study in depth this question has not yet submitted its report.

Explosion in Oil Tanker 'Tarsos' Undergoing Repair at Mazagon Docks Bombay

123. SHRI INDRAJIT GUPTA :
SHRI MUHAMMED SHERIFF:

Will the Minister of SHIPPING & TRANSPORT be pleased to state:

(a) whether an explosion in oil tanker 'Tarsos' which was undergoing repairs at Mazagon docks, Bombay took a toll of about 30 lives and injured 30 others in June this year;

(b) whether it has been alleged that the ship was not properly certified for repairing work; and

(c) whether Government have made any investigation into the accident and if so, the findings thereof, and the action taken thereon?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING &